

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2017  
NAME OF THE PETITIONER(S) : UMA BALASUBRAMANIAM  
NAME OF THE RESPONDENT(S) : SWAMY PUBLISHERS PVT LTD +5  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Karthik R. Mohan. for S. Rama Subha. maison & Associates.	Counsel for Petrs.	Kan.
2.	Rajasekhar VK 95001 53344	Counsel for the respondents 1 to 5	Rajamohan.

**ORDER**

Counsels representing both the parties are present and stated that there is a possibility of settlement between the parties and prayed for time to make submissions in this regard. Time is enlarged at request. Put up on 22.02.2018.

(S VIJAYARAGHAVAN)  
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc